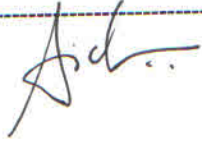


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/11	TP 29/16	Hearing	397-398	Arun K. Hitkari vs. Hitkari Land and Finance (P) Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ashwanya. Ak JS Associates 99026 85016.	Res Petitioner	

Counsel for petitioner is present. She has filed a memo giving details of the correct address of Respondents No.3 and 4. Counsel for petitioner is directed to collect the notices from the Registry and serve on the respondents. Registry to prepare notices to R-3 and R-4 to the correct address filed by the petitioner counsel.

List it on 21.08.2017.


MEMBER (J)


MEMBER (T)